

ö

W.P(C)No. 239 OF 1998

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R

ITEM NO.103

COURT NO. 1

SECTION PIL

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (C) No. 239 of 1998@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Hon'ble Sh.Rangnath Misra ... Petitioner(s)

Vs.

Union of India and Ors. ... Respondent (s)

(With office report)

Date: 18-02-2003 This/These matter(s) was/were called on for
hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For petitioner(s) Mr.K Parasaran, Sr. Adv. (A.C.)
Mr. G Umopathy, Adv. (A.C.)

For respondent (s)
U.O.I. : Mr. Prateek Jalan, Adv.
Mr. RN Poddar, Adv.
Mr. P Parmeswaran, Adv.

For Tripura: Ms. Mohna Lal, Adv.
Mr. Rajiv Mehta, Adv.

For Meghalaya: Mr. Ranjan Mukherjee, Adv.

For Rajasthan: Mr. Ranji Thomas, Adv.
Ms. Bharati Upadhyaya, Adv.
Mr. D.K. Thakur, Adv.
Mr. V.N. Raghupathy, Adv.
Mr. Sushil Kumar Jain, Adv.

For Manipur: Mr. KH Nobin Singh, Adv.

For Sikkim: Mr. A. Mariarputham, Adv.
Ms. Aruna Mathur, Adv.
for M/s. Arputham, Aruna and Co.

For J & K: Mr. Anis Suhrawardy, Adv.

For Himachal Pradesh: Mr. Naresh K. Sharma, Adv.

...2/-

For Kerala: Mr. K Sasiprabhu, Adv.
For Karnataka: Mr. Sanjay R Hegde, Adv.
For Madhya Pradesh: Mr. S.K.Agnihotri, Adv.
For Andhra Pradesh: Mr. K Ram Kumar, Adv.
For Assam: Ms. Asha G. Nair, Adv.
for M/s. Corporate Law Group, Adv.
For Goa: Ms. A Subhashini, Adv.
For Pondicherry: Mr. VG Pragasam, Adv.
For Bihar: Mr. BB Singh, Adv.
For Gujarat and Mizoram: Ms. H Wahi, Adv.
For Arunachal Pradesh: Mr. Anil Srivastav, Adv.
For Maharashtra: Mr. SV Deshpande, Adv.
For Uttaranchal: Mr. Ajay K Agrawal, Adv.
Ms. Alka Agrawal, Adv.
For U.P.: Mr. JP Dhanda, Adv.
For Nagaland: Ms. VD Khanna, Adv.
Mr. Sanjay K Shandilya, Adv.
For West Bengal: Mr. TC Sharma, Adv.
Ms. Neelam Sharma, Adv.
Mr. Ajay Sharma, Adv.
For Punjab: Mr. Satinder S Gulati, Adv.
Mr. R.S. Suri, Adv.
For Haryana: Mr. Ranbir Singh Yadav, Adv.
Ms. Kirti Renu Mishra, Adv.
Mr. Ashok Mathur, Adv.

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
As prayed, adjourned for six weeks.

.SP1

(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master